Papers laid

जलीजिकल सर्वे खाफ इंडिया में प्रकाशन कक्ष की स्थापना

५८. श्री नवाब सिंह चीहान : क्या बैज्ञानिक गवेषणा तथा सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) जुलौजिकल सर्वे आफ इंडिया में एक प्रकाशन कक्ष स्थापित करने की जो योजना थी, उसके सम्बन्ध में ग्रब तक क्या प्रगति हुई है;
- (ख) इस योजना की रूप रेखा क्या है; ग्रीर
- (ग) क्या उस कक्ष में किसी छापेखाने की भी व्यवस्था की जायेगी ?

i [Establishment of a Publications SECTION IN THE ZOOLOGICAL SURVEY OF INDIA

- 58. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) what progress has so far been made in regard to the scheme for the establishment of a Publications Sec tion in the Zoological Survey India:
- (b) what are the outlines of the scheme; and
- (c) whether arrangements any printing press will also be made in that Section?]

वैज्ञानिक गवेषणा तथा सांस्कृतिक कार्य मंत्री (श्री हुसायून् कविर): (क), (ख) ग्रीर (ग) योजना पर अभी तक सोच विचार किया जा रहा है।

f [THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a),(b) and (c). The scheme is still under consideration.]

on the Table

STUDENTS AND YOUTH CAMPS

- 59. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to
- (a) the number of students' camps and youth camps held in each State during the summer vacation of 1958;
 - (b) the expenditure incurred on them;
- (c) the total number of boys and girls who took part in them; and
- (d) the approximate cost of work done by them?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a), (b), (c) and (d). The information is being collected and a statement will be placed on the Table of the Rajya Sabha.

PAPERS LAID ON THE TABLE

REPORT OF ADVISORY COMMITTEE ON SLUM CLEARANCE

THE MINISTER OF LAW (SHRI A. K. SEN) Sir, I beg to lay on the Table a copy of the Report of the Advisory Committee constituted by the Prime Minister on the 25th January, 1958, on Slum Clearance. [Placed in Library. See No. LT-873 | 58]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. (DATAH): Sir, . . .

SHRI H. D. RAJAH (Madras): Before he proceeds, Sir, I wish to raise a question of privilege. The point at issue is this: There are over 200 Members in this House. A dialogue is going on between a Minister and a Member. I am not opposed to any particular language as knowledge of

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Mr. CHAIRMAN: You are not improving . . .

SHRI H. D. RAJAH: I may tell you again, Sir, what the Prime Minister was good enough to say. 12 Noon

MR. CHAIRMAN: There is no question; the policy is exactly the same, what the Prime Minister has stated.

SHRI H. D. RAJAH: What is the policy? MR. CHAIRMAN: The policy Is . . .

SHRI H. D. RAJAH: Say there is no policy, I accept it.

MR. CHAIRMAN: It is the accepted policy of Government not to deviate from the policy, namely, when an answer is in Hindi it is generally translated into English.

REFERENCE TO THE PRESS IN-TERVIEW GIVEN BY THE FINANCE MINISTER

SHRI BHUPESH GUPTA (West (Bengal): Sir, I consider it necessary to. draw your attention to an interview given by the Finance Minister which has been published in Time dated 1st September 1958 in which the people of India have been slandered and certain disparaging remarks have been made against the Prime Minister of this country. Is it the position that whenever a Finance Minister goes to London he has to give a Press interview and say something derogatory to India and to the Indian people?

on.the Table

Mr. CHAIRMAN: Give it to me.

SHRI BHUPESH GUPTA: Sir, we talk about . . .

{Time bell rings).

MR. CHAIRMAN: Give it to me; I will pass it on to the Government.

SHRI BHUPESH GUPTA: That will be in safe hands, I know.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: -

- (i) Notification G.S.R. No. 708, dated the 13th August, 1958, publishing certain amendments in the Indian Administrative service (Regulation of Seniority) Rules, 1954.
- (ii) Notification G.S.R. No. 709, dated the 13th August, 1958, publishing certain amend ments in the Indian Police Service (Regulation ofSeniority) Rules, 1954.

[Placed in Library. See No. LT-874[58 for (i) and (ii)]